REVISED

ITEM NO.16 Court 1 (Video Conferencing) SECTION PIL-W

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Writ Petition(s)(Civil) No(s). 1038/2020

BINOY VISWAM **Petitioner(s)**

VERSUS

RESERVE BANK OF INDIA (RBI) & ORS. **Respondent(s)**
(IA No. 90011/2020 - APPLICATION FOR EXEMPTION FROM FILING ORIGINAL VAKALATNAMA/OTHER DOCUMENT IA No. 105301/2020 - APPLICATION FOR TAKING ON RECORD IA No. 105304/2020 - EXEMPTION FROM FILING AFFIDAVIT IA No. 90010/2020 - GRANT OF INTERIM RELIEF)

Date : 01-02-2021 These matters were called on for hearing today.

CORAM :
HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE A.S. BOPANNA
HON'BLE MR. JUSTICE V. RAMASUBRAMANIAN

For Petitioner(s) **Mr. Krishnan Venugopal,Sr.Adv.**
Mr. Sriram P., AOR
Mr. M S Vishnu Shankar,Adv.
Athira G.Nair,Adv.
Mr. Deepak Singh,Adv.
Mr. Hemant Shukla,Adv.
Ms. Diksha Singh,Adv.

For Respondent(s) **Mr. Tushar Mehta,SG**
Mr. Balbir Singh,ASG
Mrs.Aishwarya Bhati,ASG
Mr. Mohd. Akhil,Adv.
Mr. N.Mahapatra,Adv.
Mr. Saurabh Mishra,Adv.
Mr. Gurmeet Singh Makker,AOR

Mr. Kapil Sibal,Sr.Adv.
Mr. Arvind Datar,Sr.Adv.
Mr. Tejas Karia,Adv.
Mr. Vivek Reddy,Adv.
Mr. V.P.Singh,Adv.
Mr. Koshy John,Adv.
Mr. Shashank Mishra,Adv.
Mr. S. S. Shroff, AOR

Mr. Arvind Datar,Sr.Adv.
Mr. Pavit Singh Katoch,Adv.

Signature Not Verified
Digitally signed by Madhu Bala
Date: 2021.02.03 15:36:11 IST
Reason:

Ms. Akshi Rastogi,Adv.

Mr. Mukul Rohatgi,Sr.Adv.
Mr. Ajit Warrier,Sr.Adv.
Mr. Pavit Singh Katoch,Adv.
Ms. Nayantara Narayanan,Adv.
Ms. Karishma Sundara,Adv.
Ms. Shivika Singh,Adv.
Mr. S.S. Shroff,AOR

Mr. V. Giri,Sr.Adv.
Ms. Manisha Singh,Adv.
Ms. Nisha Sharma,Adv.
Mr. Ramesh Babu M. R., AOR

Mr. Nikhil Nayyar,Adv.
Mr. Susmit Pushkar, AOR

Mr. K.v. Viswanathan,Sr.Adv.
Mr. Saikrishna Rajagopal,Adv.
Ms. Ruby Singh Ahuja,Adv.
Mr. Sidharth Chopra,Adv.
Ms. Deepti Sarin,Adv.
Mr. Ameet Dutta,Adv.
Ms. Sneha Jain,Adv.
Ms. Savni D. Endlaw,Adv.
Ms. Swikriti Singhania,Adv.
Ms. Vaneesha Jain,Adv.
M/S. Karanjawala & Co., AOR

Mr. Gopal Subramanium,Sr.Adv.
Mr. Dheeraj Nair, AOR
Ms. Vishrutyi Sahni,Adv.
Mr. Pavan Bhushan,Adv
Ms. Ujwala Uppaluri,Adv.

Mr. Sajan Poovayya,Sr.Adv.
Mr. Senthil Jagadeesan, AOR
Mr. Neel Mason,Adv.
Ms. Ridhima Pabbi,Adv.
Ms. Ekta Sharma,Adv.
Mr. Siddharth Vardhman,Adv.
Ms. Suriti Chowdhary,Adv.
Ms. Sonakshi Malhan,Adv.
Ms. Mrinal Kanwar,Adv.

Mr. Kumar Anurag Singh,Adv.
Mr. Anando Mukherjee, AOR
Ms. Kanika Hooda,Adv.

Mr. Gaurav Agarwal,Adv.
Mr. Deepak Prakash, AOR

Ms. Divyangna Malik,Adv.
Mr. Nachiketa Vajpayee,Adv.
Ms. Deepika Kalia,Adv.
Ms. Prerna Robin,Adv.
Mr. Subhash Choudhary,Adv.
Ms. Jessica Bhardwaj,Adv.
Ms. Meenakshi Sukhesh,Adv.

UPON hearing the counsel the Court made the following

O R D E R

Issue notice on I.A. No. 12282 of 2021 for intervention.

Tag with W.P.(CIVIL)No.921 of 2018 and W.P.(Civil)No.427 of 2020.

I.A. No. 12228 of 2021 for impleadment is allowed.

List the matter after four weeks.

In the meantime, counsel for the respondents shall file counter affidavit.

(MADHU BALA)
AR-CUM-PS

(INDU KUMARI POKHRIYAL)
ASSISTANT REGISTRAR

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Writ Petition(s)(Civil) No(s). 1038/2020

BINOY VISWAM Petitioner(s)

VERSUS

RESERVE BANK OF INDIA (RBI) & ORS. Respondent(s)
(IA No. 90011/2020 - APPLICATION FOR EXEMPTION FROM FILING ORIGINAL VAKALATNAMA/OTHER DOCUMENT IA No. 105301/2020 - APPLICATION FOR TAKING ON RECORD IA No. 105304/2020 - EXEMPTION FROM FILING AFFIDAVIT IA No. 90010/2020 - GRANT OF INTERIM RELIEF)

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Mr. Tejas Karia,Adv.
Mr. Vivek Reddy,Adv.
Mr. V.P.Singh,Adv.
Mr. Koshy John,Adv.
Mr. Shashank Mishra,Adv.
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Mr. Arvind Datar,Sr.Adv.
Mr. Pavit Singh Katoch,Adv.
Ms. Akshi Rastogi,Adv.

Mr. Mukul Rohatgi,Sr.Adv.
Mr. Ajit Warrier,Sr.Adv.
Mr. Pavit Singh Katoch,Adv.
Ms. Nayantara Narayanan,Adv.
Ms. Karishma Sundara,Adv.
Ms. Shivika Singh,Adv.
Mr. S.S. Shroff,AOR

Mr. V. Giri,Sr.Adv.
Ms. Manisha Singh,Adv.
Ms. Nisha Sharma,Adv.
Mr. Ramesh Babu M. R., AOR

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Mr. Deepak Prakash, AOR
Ms. Divyangna Malik,Adv.

Mr. Nachiketa Vajpayee,Adv.
Ms. Deepika Kalia,Adv.
Ms. Prerna Robin,Adv.
Mr. Subhash Choudhary,Adv.
Ms. Jessica Bhardwaj,Adv.
Ms. Meenakshi Sukhesh,Adv.

UPON hearing the counsel the Court made the following

O R D E R

Issue notice on I.A. No. 12282 of 2021 for intervention.

Tag with SLP(C)No. 804 of 2017.

I.A. No. 12228 of 2021 for impleadment is allowed.

List the matter after four weeks.

In the meantime, counsel for the respondents shall file counter affidavit.

(MADHU BALA)
AR-CUM-PS

(INDU KUMARI POKHRIYAL)
ASSISTANT REGISTRAR